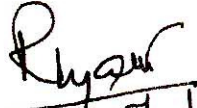


**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH-EAST DISTRICT,
SAKET COURTS COMPLEX, NEW DELHI.**

CIRCULAR

It is hereby directed that whenever any Presiding Officer of a Court having Civil Jurisdiction in South-East District is on leave or not available and a defendant enters appearance in a Suit under Order XXXVII CPC, the Reader of the concerned Court shall put up the same before the Link Officer on the same day for endorsement of the date of filing on the memo of appearance.


25/2/16
(R. KIRAN NATH)
District & Sessions Judge (SE)
Saket Courts Complex,
New Delhi

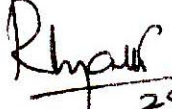
3065-3075

No. _____/Judl./F.43/Cir./SE/Saket/2016

New Delhi, dated 25/02/16 at-14:50

Copy forwarded for information and necessary compliance to:

1. All the Judicial Officers dealing with Civil Jurisdiction of South-East District, Saket Courts Complex, New Delhi.
2. The PS/Reader to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
3. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi to notify the same on the website of Saket Courts.


25/2/16
District & Sessions Judge (SE)
Saket Courts Complex,
New Delhi